

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 261 of 2016 &  
IA NO. 546 OF 2016**

**Dated: 5<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**SEI Kathiravan Power Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**TANGEDCO & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan  
Ms. Sonakashi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam  
Ms. S. Amali for R-1 & 2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **29.05.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/kt*